

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 01.9.97

OA 30/97

Sukumar Sarker, Driver under A.En. Bharatpur, Kota Division, Kota.

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Railway Manager, Western Railway, Kota Division, Kota.
3. Assistant Engineer, Bharatpur Western Railway, Kota Division, Bharatpur.
4. Ashok Kumar Driver, at present unemployed under CPWI Bharatpur, Western Railway, Kota Division, Kota.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.Shiv Kumar

For the Respondents

... Mr.T.P.Sharma

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

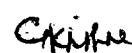
Applicant, Sukumar Sarker, has filed this application u/s 19 of the Administrative Tribunals Act, 1985, challenging the impugned order dated 16.12.96, at Ann.A-1, by which he was reverted from the post of Jeep Driver scale Rs.950-1500. He has also claimed a direction to the respondents for regularisation of his services on the post of Jeep Driver in the aforesaid scale.

2. We have heard the learned counsel for the parties.

3. The learned counsel for the applicant, during the course of arguments, stated that he wants to prefer an appeal against the order of reversion to the appellate authority in terms of the provisions contained in Rule-18(v)(b) of the Railway Servants (Discipline & Appeal) Rules, 1968. In the circumstances, the present OA is disposed of with a direction to the respondents to decide the appeal within a period of two months of the receipt thereof, if the same is preferred by the applicant within a period of one month from today. No order as to costs.


(O.P.SHARMA)

ADM. MEMBER


(GOPAL KRISHNA)

VICE CHAIRMAN